

ITEM NO.4

COURT NO.6

SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s).978/2022

JITENDRA NATH MISHRA

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH & ANR.

Respondent(s)

IA No. 107170/2023 - STAY APPLICATION)

Date : 31-05-2023 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE PANKAJ MITHAL
(VACATION BENCH)

For Appellant(s) Mr. Girijesh Pandey, Adv.
Mr. Sarabh S., Adv.
Ms. Alpana Pandey, Adv.
Mr. Ramjee Pandey, AOR

For Respondent(s) Mr. S.R. Singh, Sr. Adv.
Mr. Ankur Prakash, AOR

UPON hearing the counsel the Court made the following

O R D E R

1. Heard learned counsel for the parties.
2. Judgment reserved.

(DEEPAK JOSHI)
COURT MASTER (SH)

(DIPTI KHURANA)
ASSISTANT REGISTRAR